

ENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH

C.P.56/2006
O.A. 2536/2004

sb

New Delhi this the 9th day of March, 2006

Hon'ble Shri V.K. Majotra, Vice Chairman (A)
Hon'ble Shri Mukesh Kumar Gupta, Member (J)

Smt. Neelam Chauhan,
Wd/o late Shri Virender Pal Singh,
R/o Vill. & P.O. Kheri,
Distt. Rewari (Haryana)

-Applicant

(By Advocate: Shri Yogesh Sharma)

Versus

1. Shri J.J. Singh,
Chief of the Army Staff,
Army Head Quarters, Sena Bhawan,
New Delhi.
2. Shri Rajinder Kumar Sharma,
Commandant,
505 Army Bae Workshop,
Delhi Cantt-10.

-Respondents

(By Advocate: Shri R.N. Singh)

ORDER (Oral)

Hon'ble Shri V.K. Majotra, Vice Chairman (A)

Learned counsel of respondents filed a copy of receipt for a sum of Rs.40597/- paid to the applicant in compliance of Tribunal's directions. He has also filed a copy of order dated 30.01.2006 regarding payment of family pension and death gratuity to the applicant. The death gratuity amounts to Rs.87612/-.

2. In this backdrop, CP is dropped. Notice issued to respondent No.2 is discharged, however, with liberty to the applicant to resort to legal proceedings, if aggrieved still.

[Signature]

(Mukesh Kumar Gupta)
Member (J)

V.K. Majotra

(V.K. Majotra)
Vice Chairman (A)

CC..